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भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO.95**

JANUARY 30, 2017 / MAGHA 10, SAKA 1938

INDEX

S. No.	Particulars	Page No.
1	Official Notices	4
2	New G.I Application Details	5
3	Public Notice	6
4	<i>GI Applications</i>	
	<i>Pochampally Ikat (Logo) - GI Application No. 562</i>	7
5	<i>GI Authorised User Applications</i>	
	<i>Ajara Ghansal Rice - GI Application No. 470</i>	18
6	General Information	136
7	Registration Process	138

OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 95 of the Geographical Indications Journal dated 30th January, 2017 / Magha 10th, Saka 1938 has been made available to the public from 30th January, 2017.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
555	Gazhipur Jute Wall-hanging Craft	27	Handicraft
556	Varanasi Soft Stone Undercut Work	27	Handicraft
557	Chunar Sand Stone	19	Natural Goods
558	Boka Chaul	30	Agricultural
559	Madras Checks	23 & 24	Textiles
560	Panruti Palapazham	31	Agricultural
561	Manamadurai Ghatam	15	Manufactured
562	Pochampally Ikat (Logo)	24,25 & 27	Textiles
563	Dokra of West Bengal	6,14,21	Handi Crafts
564	Bengal Patachitra	16,24	Handi Crafts
565	Purulia Chhau Mask	27	Handi Crafts
566	Wooden Mask of Kushmani	20	Handi Crafts
567	Madurkathi	20,27	Handi Crafts
568	Darjeeling White	30	Agricultural
569	Darjeeling Green	30	Agricultural
570	Otho Dongo	19	Manufactured
571	Jaipuri Razai	24	Textiles
572	Komal Chaul of Assam	30	Agricultural
573	Lucknow Bone Carving	20	Handi Crafts

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

Advertised under Rule 41 (1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January, 2017

G.I. APPLICATION NUMBER – 562

Application Date: 08-08-2016

Application is made by (a) Pochampally Handloom Weavers' Co-op Society Limited, Post & Mandal: Pochampally, District: Nalgonda - 508 284, Telangana, India; and (b) Pochampally Handloom Tie & Dye Silk Sarees Manufacturers' Association, Post & Mandal: Pochampally, District: Nalgonda - 508 284, Telangana, India for the registration in Part - A of the register of Pochampally Ikat (Logo) under Application No. 562 in respect of textile and textile goods, clothing including sarees, rumal, carpet, rugs and mats falling in Class 24, 25 & 27 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) Name of the Applicant :**
- (a) Pochampally Handloom Weaver's Co-op Society Limited
 - (b) Pochampally Handloom Tie & Dye Silk Sarees Manufacturers Association
- B) Address :**
- (a) Pochampally Handloom Weaver's Co-op Society Limited, Post & Mandal: Pochampally, District: Nalgonda - 508 284, Telangana, India.
 - (b) Pochampally Handloom Tie & Dye Silk Sarees Manufacturers Association, Post & Mandal: Pochampally, District: Nalgonda - 508 284, Telangana, India.
- C) Types of Goods :**
- Class 24** - Textile and Textile Goods
 - Class 25** - Clothing including sarees and rumal
 - Class 27** - Carpet, Rugs and Mats.
- D) Specification:**
- a) Pochampally Ikats are made of natural fibre for e.g. cotton or silk or a mixture of both.
 - b) Pochampally Ikats are made by a process of tying and dyeing the yarn prior to weaving.
 - c) The threads / yarn is tied and dyed in different colours according to a predetermined pattern / design.
 - d) The design, which is usually a diamond within a square (chowkra) or derivatives of it, are evocative of Pochampally Ikat.
 - e) Products are made with designs and patterns having single, combined or double Ikat in several variations.

- f) The design patterns where Diagonal or square grids in which geometrical, floral figurative motifs are woven.
- g) Pochampally sarees, usually 5 to 6 meters in length, are handwoven on handlooms.

E) Name of the Geographical Indication:

POCHAMPALLY IKAT (LOGO)



F) Description of the Goods:

1. Pochampally Ikat is visually identified by the 'chowkra' design which is a diamond within a square, or its derivatives, having diffused edges.
2. Pochampally Ikat is made of natural materials such as cotton or silk or a combination of both, having designs that are evocative of the diffused diamond or chowka design.
3. The process of making Pochampally Ikat involves tying and dyeing the threads in a visualized design prior to the weaving of the fabric.
4. The fabric so woven has been used as Sarees for centuries, and is now also used for furnishing, textile and textile goods.
5. Various design patterns of single Ikat, double Ikat, chowkra design with different shapes are already submitted along with the Statement of case earlier.
6. The Pochampally Ikat products are handcrafted to perfection by skilled artisans who are endowed with critical skills in intricate designs, having decades of experience behind them in their respective fields.
7. The sequential method of its production, the sequence of tying (or wrapping) and dyeing section of bundled yarn to a predetermined color scheme prior to weaving. Thus the dye penetrates into the exposed section, while the tiled section remains undyed.
8. Originating from the geographical region of Nalgonda and parts of Warangal districts in the state of Telangana
9. Made by a process of dying the yarn involves the diffused edges of the design, special skills in visualization of design.
10. Traditional dyeing method, which entails the following, processes each of which involves meticulous and precise team work. These processes are:
 - tying of warp threads, and dyeing them as per the visualized pattern
 - loading the loom with the said dyed warp thread, following which,
 - a marker thread is used to mark off the pattern for the tying and dyeing of the weft threads

- The said dyed weft thread is then reeled and loaded into fly shuttles for weaving the threads to the visualized pattern.
11. This work has good demand both in the domestic and international market due to its aesthetic look and primitive simplicity.

G) Geographical area of Production and Map as shown in page no: 17

Pochampally Ikat is produced/manufactured in the villages spread over the districts of Nalgonda and Warangal in the State of Telangana (after bifurcation of Andhra Pradesh). Geographic area of production of Pochampally Ikat including the mandals of Bommalaramaram (1), M.Turkapalle (2), Rajapet (3), Yadagirigutta (4), Alair (5), Gundala (6), Mothkur (13), Atmakur (M)(14), Valigonda (15), Bhongir (16), Bibinagar (17), Pochampalle (18), Choutuppal (19), Ramannapeta (20), Chityala (21), Narketpalle (22), Kattangoor (23), Nakrekal (24), Nalgonda headquarters (34), Munugode (35), Narayanapur (36), Marriguda (37), Chandur (43) from Nalgonda District and Janagaon from Warangal District. Nalgonda district lies in 78 degrees 37 minutes 30 seconds to 80 degrees 07 minutes 30 seconds Longitude, and 16 degrees 05 minutes to 17 degrees 49 minutes Latitude covering an area of approximately 14,240 sq.km; while Warangal lies at 78 degrees 48 minutes to 80 degrees 40 minutes Longitude and 17 degrees 17 minutes to 18 degrees 37 minutes 30 seconds Latitude covering an area of 12,846 sq.km. Numbers enclosed in the bracket of each Mandal refer to the numbers mentioned in the enclosed maps.

H) Proof of Origin (Historical records):

In late 19th century, 'Chirala', the oldest center for weaving of Pochampally Ikat, situated on the rail route between Vijayawada and Chennai (formerly known as Madras), was once known to produce the famous cotton 'Telia Rumals' or 'Chowkas' (diamond within a square) woven in pairs admeasuring 55 to 75 square cms. Characterized by their bold, geometrical motifs, in red, black and white, offset by wide single coloured borders, they were used in India by fisher folk and cowherds as loin cloths, lungis or turbans. In the 1930's they were exported in large numbers to Burma, the Middle East and East Africa where they were known as Asia Rumals. The term "Ikat" stems from the Malay - Indonesian expression 'Mangikat' meaning to bind, knot or wind around.

I) Method of Production:

Natural fibres such as cotton or silk are spun into yarns which are then tied and dyed with colors according to the pattern visualized by the master weaver. This tied and dyed yarn is then dried and put on looms to be woven into fabrics having designs that have diffused edges.

A. Sequential Method of Production:

In principle, Pochampally Ikat or resist dyeing, involves the sequence of tying (or wrapping) and dyeing sections of bundled yam to a predetermined color scheme prior to weaving. Thus the dye penetrates into the exposed section, while the tied section remains

un-dyed. The patterns formed by this process on the yarn are then woven into fabric. Telia Rumal is one such type of Pochampally Ikat.

The general principle for the manufacture of Telia Rumal is explained below with an example: About 0.45 Kilogram of yarn is required to make a ten-metre length material. Usually a larger quantity is prepared as detailed in the following recipe.

a. **Pre-dye Treatment:** 4.5 kg 120 count cotton yarn divided in 10 bundles 10 kg fresh sheep dung (mixed with 25 litres water). Liquid divided into 10 equal parts to treat the 10 bundles.

b. **Colors used :** Ingredients for Red colour : 250 grams Alizarin; 250 grams Alum
Ingredients for Black colour: 250 grams Alizarin; 250 grams Earakasu

c. **Mordanting:** The yam for these rumals requires 'mordanting', a treatment that facilitates bonding of dye to the cotton fibre cellulose. The name Telia refers to steps in the mordant treatment that impart an oily nature to the fabric. The first part of the treatment requires the yarn, having been soaked overnight in water, to be worked by hand in a bath made from fresh sheep or cattle dung. After working very thoroughly, the yarn is squeezed out and hung- in the sun for 24 hours

Meanwhile pods from the castor plant are burned and the ash mixed well with water. After soaking for several hours, castor oil is added to the liquid and the mixture is put in the sun. When it turns slightly white, it is ready to use. The top liquid is decanted and water is added to the residue put aside for subsequent treatments.

The yarn treated with dung is submerged in the oil-ash mixture, worked well for 15 minutes, then squeezed out and stored overnight. In the morning it is hung in the sun. In the evening the oil treatment is repeated and continued for sixteen days. If time is short, the treatment can be hastened by giving two oil treatments daily for eight days.

The yarn is then wound onto cones or cylinders in preparation for making the warp. The yam is taken to the warping mill, a large wheel that enables the correct length to be wound quickly. A mechanism on the wheel creates crosses of the yarn at strategic places, enabling the sequence of yarn to be kept in order. After winding, yarn markers are tied around the crosses, helping the person counting threads to keep them in the correct sequential order.

d. **Design:** A design generally taken from a sample cloth is selected and analysed using graph paper. The pattern section is drawn out and then broken down into units. Rumals are often designed with two motifs repeated across the cloth 2, 3, 4 or more times. Some rumals have a single motif with no repeats, but this generally increases time required to tie the yarn patterns. Repetition reduces cost. Simply making a single motif symmetrical reduces the tying of units by half.

e. **Human element:** The weaver must be able to analyse carefully how many threads must be tied in each unit. This depends on yarn count thickness determining how many threads will be woven per inch. The prepared and treated warp now is counted into units. Eighteen threads will be used for each square on the graph paper for this design. Planning for three repeats and allowing for symmetrical shapes, the units will all have 108 threads except for the centre of each motif that will only have 54 threads. Therefore the units are counted out and tied off with a yarn marker in preparation for stretching of the warp before folding.

The warp is taken outside and tied under tension to a permanent cement post on one end and a moveable wooden brace on the other. Cross-sticks are inserted at both ends and part way down the length, where the cross markers were inserted between rumals, keeping the warp spread out and in perfect order. Then warp threads for each unit are counted out and separated from each other, attaching the broken end back on to that group, creating independent units. The threads for the eight inch red border are counted off into a separate group. White threads are also counted out for the grid stripes and edge.

Folding is the next step used to enable the tying of 8 or 10 rumals along the length at one time. Precision is necessary in every step along the way for the woven cloth to have the warp designs intersecting with those of the weft. This is a project for teamwork. One unit is folded at a time while two workers, sitting across from each other, hold rods to receive the folded sections. An additional helper is needed to control the warp sections before they are passed to the pair controlling the folded units.

To start the process, three of the cross-sticks are held firmly in the middle of the warp length, clamping the threads together to prevent displacement. The far end of the warp is carried to the near end, halving the length. Then the doubled length is further folded, unit by unit, until it is the length of one rumal. As each section is folded, ties are put in place for stabilization. Then the warp is carefully carried inside for marking of the design.

Ikat: The graph design is used to make a guide string the length of the folded warp, with unit width marks enabling accurate marking. The areas to remain white and black are tightly wrapped separately to resist the red dye bath. Originally plant material such as palm leaves were used for this purpose. However cotton string is used now for segments of fine design strips of rubber tyre inner tube where the design requires exclusion of dye from longer segments. The string is used first to wrap all areas that are only one graph square wide with only one or two wraps. Then the wider segments are covered. When all wrapping is completed, the warp is placed in a container of water to 'wet it out', enabling more even penetration of the dyestuffs.

The red dye bath is made using alizarin dye and an additional mordant, alum. Using a mortar and pestle the ingredients are finely ground before being dissolved in hot water. Whether the Alizarin is from bark of the tree, *Morinda citrifolia*, or the synthetic source, control of the shade and intensity of colour is complex and requires skill in controlling numerous treatment variables.

The yarn is then added to the dye bath and worked by hand to penetrate the areas between the tightly bound resist areas. After thorough saturation of yarn, the vessel is taken to the fire to boil for an hour or two. The yarn should remain in the dye bath until cooling has been completed. If the intensity of the colour is not satisfactory, the process is repeated with a fresh batch of dye.

After rinsing, the yarn is again put under tension while still wet and areas to become black are untied. Then the red areas are tightly covered to prevent black intrusion. The black dye is prepared using earakasu combined with alizarin. Again the yarn is submerged in the dye and worked by hand before being heated.

The unwrapping requires great care especially with the fine cotton ties to avoid cutting the dyed threads. Displacement of the design can occur if length of a warp thread is changed. Mending can be achieved by skilful twisting of the threads causing minimum effect. After unwrapping, the warp is unfolded to full length, dipped in starch and taken outside to dry. Starching of the warp helps to keep the design alignment.

Warping the loom: The warp is now ready to be attached to the reed of the loom by twisting the ends with the remains of the previously woven cloth, left as a small segment in the reed. The repeated design elements are placed in the correct order and the plain red border threads and white stripes and edges are added. When attached, the ends can be pulled through the reed and heddles saving a great deal of time. It is then taken outdoors to make any repairs where there is space to stretch the length out fully. The warp, after repair, is then folded up neatly to be carried to the loom. Setting up the loom requires great precision to maintain the design alignment so carefully calculated when executed in tying.

The heddles are hooked on, reed set in place and front ends of warp are attached to the breast beam of the loom. Lease sticks are left in, behind the heddles, to keep the threads in order. Then the weaver goes to the back of the loom and stretches the warp out the length of the room, attaching the loose ends to a pole. Much care must be taken to get even tension and perfect alignment. A wide brush is used behind the heddles to help release the starched yarns from each other.

Weft preparation: The weft, which is the yarn woven across the warp to create the fabric, still has to be tied and dyed. But this doesn't happen until the warp is on the loom and the plain heading is woven to ensure that accurate measurements can be taken of the design placement. A string is stretched across the reed and design unit intersections are marked, to create a guide for tying the weft.

The weft is wound out on a semi-circular frame with a central peg and may nails on the rim. This frame, a technical development only used in the Nalgonda region, is an improvement on the older rectangular frame from Chirala. Each nail represents a unit in the design module. Because this design has eighteen threads in each unit, the yarn is taken around each nail nine times and back to the central peg before moving along to the next nail. Sufficient repeats of the design are wound to enable the entire warp to be

woven. The guide string is attached from the central peg to the outer rim and used while marking the threads to ensure accurate placement of ties. Then dyeing is carried out as for the wrap. After washing and drying, the weft is wound out on cylinders and then on to bobbins for the weaving shuttles.

Weaving: The weaving begins using a fly shuttle, operated by pulling a cord in the centre of the loom. When weaving the plain fabric borders this can go extremely fast, but with the double ikat central design, each throw of the shuttle has to be carefully checked to ensure precise design intersection. However there is always an unavoidable slight movement of yarn that creates a 'feathered' edge to the motifs. At this beginning stage adjustments are made to any imperfections of alignment by tightening or loosening specific warp threads. It is important to frequently check behind the heddles to loosen any yarns that are twisted or stuck together by starch. Broken threads can be mended as the work progresses. A Master Weaver can weave the full length of eight rumals in 4 or 5 days, however the average weaver could take several weeks to complete the piece.

The weaving continues until all rumals have been completed. When finished, the fabric is starched. When dry the product is inspected for any flaws that are then mended. This finishes the lengthy process.

Because the greatest time is taken with the creation of the tie-dyed warp and weft, more than one set of threads is normally prepared at one time. The amount will vary depending on the number of repeats across a design and also how many threads are in each unit of the design. There is a limit to how many threads can successfully be tied together and resisted at one time without distortion of the design. Too large a bundle of threads should be avoided. Some fine curved designs have many units but very few threads in each group, helping to create smooth curving lines rather than sharply stepped outlines. As a consequence more duplicate warps could be tied at one time in such groups. On average eight warps containing eight rumals each would be prepared together. An equal amount of weft is prepared to complete the weaving of the warps, helping to rationalize the time spent in preparation.

Similar process is used for making fabrics for use as sarees, textiles etc. However, the time taken for the master Weaver, from start to finish takes upto a few weeks, depending on the size, type and the colour scheme used in the design.

Design and texture:

Pochampally Ikat has the designs that are evocative of the

- a. diamond, or
- b. chowka (diamond within a square) design,

Woven in pairs of specified length and is characterized by its bold, diffused and geometrical motifs in red, black & white colours, offset by wide single coloured borders. The diffused edges of the said designs evolved using special skills in visualization of design are again unique to Pochampally Ikat. Along with the traditional diamond motifs, parrot, elephant and flower motifs are also used.

In principle, Pochampally Ikat or resist dyeing, involves the sequence of tying (or wrapping) and dyeing sections of bundled yarn to a predetermined colour scheme prior to weaving. Thus the dye penetrates into the exposed section, while the tied section remains un-dyed. The patterns formed by this process on the yarn are then woven into fabric.

There are three basic forms of Pochampally Ikat, namely;

- a. **Single Ikat**, where either warp or weft threads are tied and dyed prior to weaving.
- b. **Combined Ikat**, where warp and weft ikat may co-exist in different parts of a fabric occasionally overlapping.
- c. **Double Ikat**, which is by far the most complex form. Here both warp and weft threads are tied and dyed with such precision, that when woven threads form both axis, mesh exactly at certain points to form a complete motif or pattern.

The Pochampally Ikat products are handcrafted to perfection by skilled artisans who are endowed with critical skills in intricate designs, having decades of experience behind them in their respective fields. In certain cases these masterpieces can take up to one hundred and twenty days to take final shape, to the satisfaction of a craftsman. The Ikat thus produced is the unique characteristic of Pochampally Ikat and is peculiar to it alone and to no other Ikat in India.

J) Uniqueness:

- The design, which is usually a diamond within a square (chowkra) or derivatives of it, are evocative of Pochampally textiles
- The sequential method of its production, the sequence of tying (or wrapping) and dyeing section of bundled yarn to a predetermined color scheme prior to weaving. Thus the dye penetrates into the exposed section, while the tied section remains un-dyed.
- The natural material used mainly cotton or silk, or a combination of both,
- Originating from the geographical region of Nalgonda and parts of Warangal districts in the state of Telangana
- Having single, combined or double Ikat in several variations
- Made by a process of tying and dyeing the yarn prior to weaving. Pochampally Ikat or resist dyeing, involves
- The diffused edges of the design, Special skills in visualization of design.
- Traditional dyeing method, which entails the following, processes each of which involves meticulous and precise team work. These processes are :
 - tying of warp threads, and dyeing them as per the visualized pattern loading the loom with the said dyed warp thread, following which, a marker thread is used to mark off the pattern for the tying and dyeing of the weft threads the said dyed weft thread is then reeled and loaded into fly shuttles for weaving the threads to the visualized pattern.

Reputation:

This work has good demand both in the domestic and international market due to its aesthetic look and primitive simplicity.

K) Inspection Body:

The Pochampally Ikat materials that are made through the above mentioned process are inspected for their quality by the Master Weaver. There are at present about 100 Master Weavers. The Master Weaver is a person who has expert knowledge in all aspects relating to this process of making Pochampally Ikat which includes the critical art of visualization of design, tying and dyeing of the threads repeatedly till the threads are colored in the visualized design, loading the looms and weaving the fabric to get the desired design with diffused edges. Only upon his personal inspection are the materials made ready for the market.

A conspicuous body has been formed with watchdog mechanism to inspect and monitor the standards, quality, and specification of Pochampally Ikat products. The conspicuous body shall consist of the following members;

S. No.	Name of Member	Designation
1	Commissioner of Handlooms & Textiles, Govt. of Telangana.	Chairman
2	Collector of Nalgonda District, Govt. of Telangana.	Vice-Chairman
3	President of Pochampally Handloom weavers Co-op Society Limited	Member
4	General Secretary of Pochampally Handloom weavers Co-op Society Limited	Member
5	President of Pochampally Handloom Tie & Dye Silk Sarees Manufacturer's Association	Member
6	General Secretary of Pochampally Handloom Tie & Dye Silk Sarees Manufacturer's Association	Member
7	Chairman of Pochampally Handloom Park Limited	Member
8	Master Weaver and Advisor, Pochampally Village	Member
9	(2) Master Weavers	Members

Inspection Structure:

- Conspicuous body periodically checks the quality of the raw material and monitors the dyeing process.
- Conspicuous body visit the place of production periodically to check the manufacturing process is meeting the standards set by the association.
- Conspicuous body check the quality of the products and ensure the product meeting the quality standards before going to the markets

L) Others:

Future of Pochampally Ikats: In the 60's the All India Handicrafts Board assisted the weavers of Pochampally to start weaving sarees. Pochampally, a small village, slowly captured the market for Ikat sarees and today the whole of Nalgonda district works on Ikat weavers which can compare with the very best in single Ikat warp weaving. Silk is brought from Bangalore, while pure zari is sourced from Surat. The weavers work for the co-operative societies and the materials are provided to them through the society itself. Pochampally Ikat weavers are working out on developing Jacquard and dobby techniques to combine it with Ikat with the help of the weavers service centre, Hyderabad. Along with the traditional diamond, parrot, elephant, and flower motifs, the Ikat saree designers these days are developing new and modern designs to go with the current trends of the market.

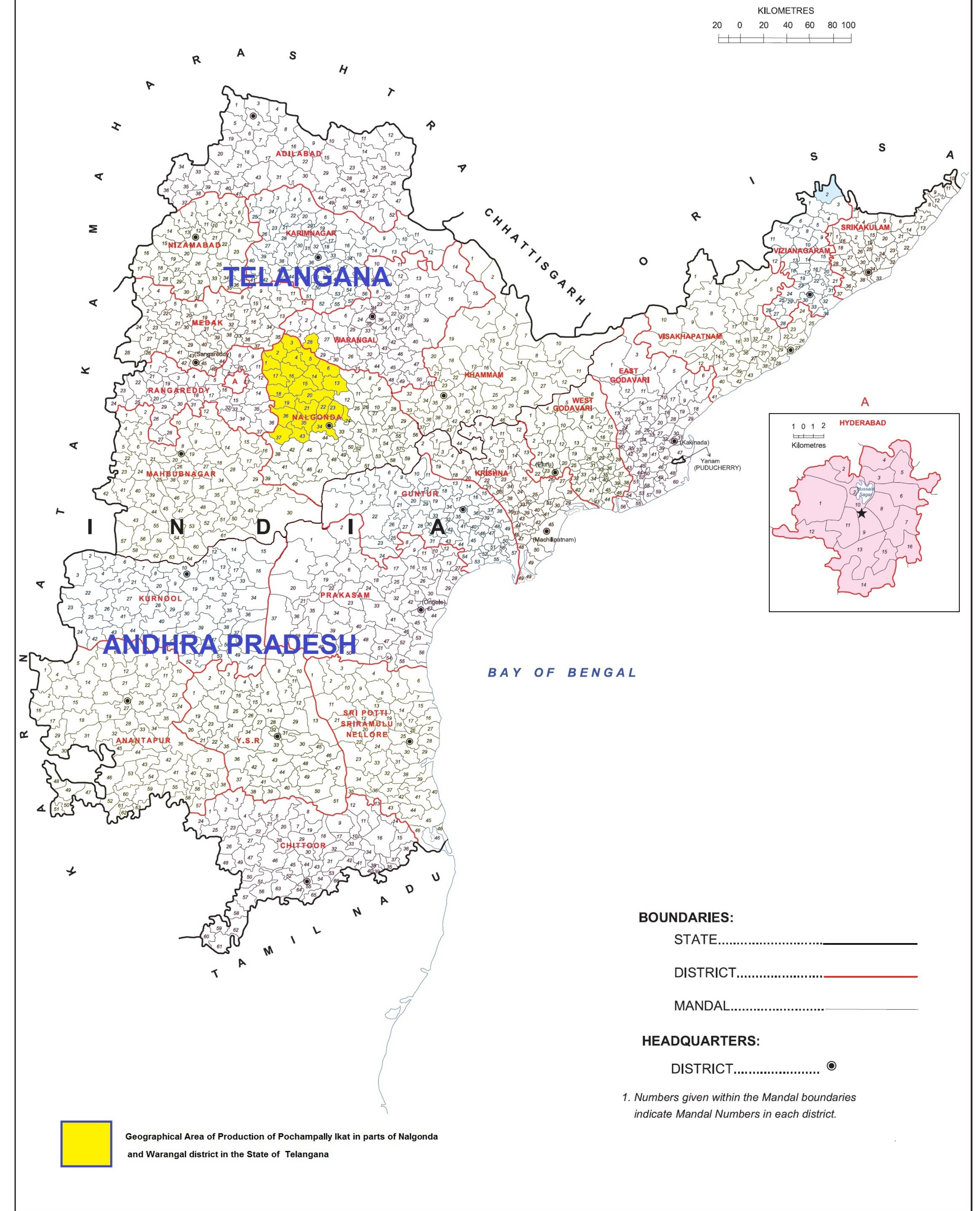
Note:

"The GI Application Number 04 "Pochampally Ikat" & GI Application Number 562 "Pochampally Ikat (Logo)" have been registered separately, however, the applicant is at liberty to use the registration jointly and independently and that such use would also be a valid use under the Registration."



GEOGRAPHICAL AREA OF PRODUCTION OF POCHAMPALLY IKAT


TELANGANA & ANDHRA PRADESH



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. - 2999 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Shantaram Sakharam Supal, S/o. Sakharam Laxman Supal**, a/p Masoli, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Shantaram Sakharam Supal
- (B) **Address** : Shri. Shantaram Sakharam Supal,
S/o. Sakharam Laxman Supal,
a/p Masoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. - 3000 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Uttam Vasant Narvekar, S/o. Vasant Janaba Narvekar**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Uttam Vasant Narvekar
- (B) **Address** : Shri. Uttam Vasant Narvekar,
S/o. Vasant Janaba Narvekar,
a/p Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. - 3001 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Suryakant Shankararo Dorugade, S/o. Shankarao Mahadev Dorugade**, a/p Sohale, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Suryakant Shankararo Dorugade

(B) **Address** : Shri. Suryakant Shankararo Dorugade,
S/o. Shankarao Mahadev Dorugade,
a/p Sohale, Taluk: Aajra,
District: Kolhapur – 416 505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : November 01, 2016

(D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**



(E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal

(F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.

(G) **Class** : 30


(H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. - 3002 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Vijay Pundalik Gurav, S/o. Pundalik Vithu Gurav**, a/p Dewarde, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vijay Pundalik Gurav
- (B) **Address** : Shri. Vijay Pundalik Gurav,
S/o. Pundalik Vithu Gurav,
a/p. Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3003 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Masaji Tukaram Patil, S/o. Tukaram Gauru Patil**, a/p Dewarde, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Masaji Tukaram Patil
- (B) **Address** : Shri. Masaji Tukaram Patil,
S/o. Tukaram Gauru Patil,
a/p. Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
-
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3004 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Laxman Narayan Gurav, S/o. Narayan Lipgleji Gurav**, a/p Haloli, Gavase, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Laxman Narayan Gurav
- (B) **Address** : Shri. Laxman Narayan Gurav,
S/o. Narayan Lipgleji Gurav,
a/p. Haloli, Gavase, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3005 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Laxman Ramchandra Bhadavankar, S/o. Shri. Ramchandra Gana Bhadavankar**, a/p Dnyaneshwar Galli Dewarde, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Laxman Ramchandra Bhadavankar
- (B) **Address** : Shri. Laxman Ramchandra Bhadavankar,
S/o. Shri. Ramchandra Gana Bhadavankar,
a/p. Dnyaneshwar Galli Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3006 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Santaji Sadashiv Sole, S/o. Shri. Sadashiv Govinda Sole**, a/p Pernoli, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Santaji Sadashiv Sole
- (B) **Address** : Shri. Santaji Sadashiv Sole,
S/o. Shri. Sadashiv Govinda Sole,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3007 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Appaso Krushna Pawale, S/o. Shri. Krushna Appaso Pawale**, a/p Masoli, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Appaso Krushna Pawale
- (B) **Address** : Shri. Appaso Krushna Pawale,
S/o. Shri. Krushna Appaso Pawale,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtr, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3008 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Gunaji Dattu Holam, S/o. Shri. Dattu Yesu Holam**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Gunaji Dattu Holam
- (B) **Address** : Shri. Gunaji Dattu Holam,
S/o. Shri. Dattu Yesu Holam,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtr, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3009 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Hindurao Dattatray Kalekar, S/o. Shri. Dattatray Ganapati Kalekar**, a/p Pernoli, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Hindurao Dattatray Kalekar
- (B) **Address** : Shri. Hindurao Dattatray Kalekar,
S/o. Shri. Dattatray Ganapati Kalekar,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3010 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sujata Suresh Ilage, S/o. Shri. Suresh Ramu Ilage**, a/p Latgaon, Post: Arendol, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sujata Suresh Ilage
- (B) **Address** : Shri. Sujata Suresh Ilage,
S/o. Shri. Suresh Ramu Ilage,
a/p. Latgaon, Post: Arendol, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3011 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ddynadev Balu Dorugade, S/o. Shri. Balu Nana Dorugade**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ddynadev Balu Dorugade
- (B) **Address** : Shri. Ddynadev Balu Dorugade,
S/o. Shri. Balu Nana Dorugade,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3012 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vasant Hari Adav, S/o. Shri. Hari Sitaram Adav**, a/p Dewarde, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vasant Hari Adav
- (B) **Address** : Shri. Vasant Hari Adav,
S/o. Shri. Hari Sitaram Adav,
a/p. Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3013 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Bhalchandra Keshavrao Sardesai, S/o. Shri. Kesharao Ramchandra Sardesai**, a/p Latgaon, P- Yerandol, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Bhalchandra Keshavrao Sardesai
- (B) **Address** : Shri. Bhalchandra Keshavrao Sardesai,
S/o. Shri. Kesharao Ramchandra Sardesai,
a/p. Latgaon, P- Yerandol, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3014 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Pandurang Dattu Holam, S/o. Shri. Dattu Yesu Holam**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Pandurang Dattu Holam
- (B) **Address** : Shri. Pandurang Dattu Holam,
S/o. Shri. Dattu Yesu Holam,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3015 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Padmini Shankar Pilankar, W/o. Shankar Sonuji Pilankar**, a/p Lingwadi, Kitwade, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Padmini Shankar Pilankar
- (B) **Address** : Smt. Padmini Shankar Pilankar,
W/o. Shankar Sonuji Pilankar,
a/p. Lingwadi, Kitwade, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 2, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3016 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Pundlik Pilaji Narvekar, S/o. Pilaji Bala Narvekar**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pundlik Pilaji Narvekar
- (B) **Address** : Shri. Pundlik Pilaji Narvekar,
S/o. Pilaji Bala Narvekar,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3017 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Smt. Sudha Baliram Tanawade, W/o. Baliram Dattu Tanawade**, a/p Gawase, Shivaji Chowk Dewarde, Taluk: Ajara, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of **Rice** falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Smt. Sudha Baliram Tanawade
- (B) **Address** : Smt. Sudha Baliram Tanawade,
W/o. Baliram Dattu Tanawade,
a/p. Gawase, Shivaji Chowk Dewarde,
Taluk: Ajara, District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
-
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3018 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Laxman Jotiram Patil, S/o. Jotiram Laxman Patil**, a/p Gawase, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Laxman Jotiram Patil
- (B) **Address** : Shri. Laxman Jotiram Patil,
S/o. Jotiram Laxman Patil,
a/p. Gawase, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3019 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Krushna Gundu Khamker, S/o. Gundu Krushna Khamker**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Krushna Gundu Khamker
- (B) **Address** : Shri. Krushna Gundu Khamker,
S/o. Gundu Krushna Khamker,a/p. Polgaon, Kasar
Kandgaon, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3020 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Madhukar Dinkar Ilage, S/o. Dinkar Ramu Ilage**, a/p Latagaon, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Madhukar Dinkar Ilage
- (B) **Address** : Shri. Madhukar Dinkar Ilage,
S/o. Dinkar Ramu Ilage,
a/p. Latagaon, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3021 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Mukund Krushna Patil, S/o. Krushna Chandra Patil**, a/p Yerendol, Taluk: Aajra, District: Kolhapur, Maharashtra – 416505 India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Mukund Krushna Patil
- (B) **Address** : Shri. Mukund Krushna Patil,
S/o. Krushna Chandra Patil,
a/p. Yerendol, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3022 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Gunaji Laxman Sabale, S/o. Laxman Bapu Sabale**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur. India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Shri. Gunaji Laxman Sabale
- (B) **Address** : Shri. Gunaji Laxman Sabale,
S/o. Laxman Bapu Sabale,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3023 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Shamrao Parvta Narvekar, S/o. Parvta Vishnu Narvekar**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur. India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shamrao Parvta Narvekar
- (B) **Address** : Shri. Shamrao Parvta Narvekar,
S/o. Parvta Vishnu Narvekar,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 95 dated 30th January 2017

**G.I. Authorised User Application No. – 3024 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Bandu Vishram Tejam**, a/p Masoli, Taluk: Aajra, District: Kolhapur. Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bandu Vishram Tejam
- (B) **Address** : Shri. Bandu Vishram Tejam,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3025 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Dattatray Subhana Tejam, S/o. Subhana Dhondiba Tejam**, a/p Masoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dattatray Subhana Tejam
- (B) **Address** : Shri. Dattatray Subhana Tejam,
S/o. Subhana Dhondiba Tejam,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3026 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Chandrakant Dattajirao Sardesai, S/o. Pattajirao Govindrao Sardesai**, a/p Shivajinagar, Ajara, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Chandrakant Dattajirao Sardesai

(B) **Address** : Shri. Chandrakant Dattajirao Sardesai,
S/o. Pattajirao Govindrao Sardesai,
a/p. Shivajinagar, Ajara, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.

(C) **Date of Authorised User Application** : November 01, 2016

(D) **Registered Geographical Indication** : **Ajara Ghansal Rice**



(E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal

(F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505.


(G) **Class** : 30

(H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3027 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Rajaram Gunaji Holam, S/o. Gunaji Dattu Holam**, a/p Polgaon, Kasar Kandgaon, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajaram Gunaji Holam
- (B) **Address** : Shri. Rajaram Gunaji Holam,
S/o. Gunaji Dattu Holam,
a/p. Polgaon, Kasar Kandgaon, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3028 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Jaisingh Rao Amrutrao Desai, S/o. Amrutrao Chalujirao Desai**, a/p Jijamata Colni, Ajara, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jaisingh Rao Amrutrao Desai
- (B) **Address** : Shri. Jaisingh Rao Amrutrao Desai,
S/o. Amrutrao Chalujirao Desai,
a/p. Jijamata Colni, Ajara, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3029 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Suresh Vishnu Kalekar, S/o. Vishnu Ganapti Kalekar**, a/p Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Suresh Vishnu Kalekar
- (B) **Address** : Shri. Suresh Vishnu Kalekar,
S/o. Vishnu Ganapti Kalekar,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3030 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Tukaram Yashwant Powar, S/o. Yashwant Rama Powar**, a/p Masoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Tukaram Yashwant Powar
- (B) **Address** : Shri. Tukaram Yashwant Powar,
S/o. Yashwant Rama Powar,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3031 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Nivrutti Bhikaji Divekar, S/o. Bhikaji Rama Divekar**, a/p Madyal, Gavase, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nivrutti Bhikaji Divekar
- (B) **Address** : Shri. Nivrutti Bhikaji Divekar,
S/o. Bhikaji Rama Divekar,
a/p. Madyal, Gavase, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3032 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Anis Ramjan Nesarikar, S/o. Ramjan Abdul Nesarikar**, a/p Ajara, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anis Ramjan Nesarikar
- (B) **Address** : Shri. Anis Ramjan Nesarikar,
S/o. Ramjan Abdul Nesarikar,
a/p. Ajara, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3033 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Narayan Krushna Konduskar, S/o. Krushna Dhondiba Konduskar**, a/p Masoli, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Narayan Krushna Konduskar
- (B) **Address** : Shri. Narayan Krushna Konduskar,
S/o. Krushna Dhondiba Konduskar,
a/p. Masoli, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3034 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Daulatarav Atmaram Sardesai, S/o. Atmaram Balasaheb Sardesai**, a/p Latgav, Yerandol, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Daulatarav Atmaram Sardesai

(B) **Address** : Shri. Daulatarav Atmaram Sardesai,
S/o. Atmaram Balasaheb Sardesai,
a/p. Latgav, Yerandol, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.

(C) **Date of Authorised
User Application** : November 01, 2016

(D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**



(E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal

(F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.


(G) **Class** : 30

(H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3035 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Damini Nilkanth Chaugule, S/o. Nilkanth Krushna Chaugule**, a/p Latgaon, Yerandol, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Damini Nilkanth Chaugule
- (B) **Address** : Shri. Damini Nilkanth Chaugule,
S/o. Nilkanth Krushna Chaugule,
a/p. Latgaon, Yerandol, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3036 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sanjay Pandurang Vaskar, S/o. Pandurang Mahadev Vaskar**, a/p Gavase, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjay Pandurang Vaskar
- (B) **Address** : Shri. Sanjay Pandurang Vaskar,
S/o. Pandurang Mahadev Vaskar,
a/p. Gavase, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3037 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Janaba Hari Mugurdekar, S/o. Hari Dhondiba Mugurdekar**, a/p Masoli, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Janaba Hari Mugurdekar
- (B) **Address** : Shri. Janaba Hari Mugurdekar,
S/o. Hari Dhondiba Mugurdekar,
a/p. Masoli, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3038 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Shantabai Ramesh Pawar, W/o. Ramesh Mathru Pawar**, a/p Madyal, Dewarde, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Shantabai Ramesh Pawar
- (B) **Address** : Smt. Shantabai Ramesh Pawar,
W/o. Ramesh Mathru Pawar,
a/p. Madyal, Dewarde, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3039 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vasant Vishnu Nirmale, S/o. Vishnu Mahadev Nirmale**, a/p Parewadi, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vasant Vishnu Nirmale
- (B) **Address** : Shri. Vasant Vishnu Nirmale,
S/o. Vishnu Mahadev Nirmale,
a/p. Parewadi, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3040 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Mahadev Dhondiba Jadhav, S/o. Dhondiba Mahadev Jadhav**, a/p Madyal, Gavase, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahadev Dhondiba Jadhav
- (B) **Address** : Shri. Mahadev Dhondiba Jadhav,
S/o. Dhondiba Mahadev Jadhav,
a/p. Madyal, Gavase, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3041 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vasant Laxman Kodak, S/o. Laxman Vithal Kodak**, a/p Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vasant Laxman Kodak
- (B) **Address** : Shri. Vasant Laxman Kodak,
S/o. Laxman Vithal Kodak,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3042 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Abaso Balu Patil, S/o. Balu Bhima Patil**, a/p Dewarde, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Abaso Balu Patil
- (B) **Address** : Shri. Abaso Balu Patil,
S/o. Balu Bhima Patil,
a/p. Dewarde, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3043 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Yashwant Ganpati Kodak, S/o. Ganapati Tukaram Kodak**, a/p Kodak Galli, Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Yashwant Ganpati Kodak
- (B) **Address** : Shri. Yashwant Ganpati Kodak,
S/o. Ganapati Tukaram Kodak,
a/p. Kodak Galli, Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3044 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ramchandra Babaji Pandit, S/o. Babaji Aappa Pandit**, a/p Ghar no. 737, Shivasakti, Ravalant Colni, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ramchandra Babaji Pandit,
- (B) **Address** : Shri. Ramchandra Babaji Pandit,
S/o. Babaji Aappa Pandit,
a/p. Ghar no.737, Shivasakti, Ravalant Colni, Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3045 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Shivajirao Gopalrao Injal, S/o. Gopalrao Aabaji Injal**, a/p Ajara, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shivajirao Gopalrao Injal
- (B) **Address** : Shri. Shivajirao Gopalrao Injal,
S/o. Gopalrao Aabaji Injal,
a/p. Ajara, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3046 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Shivaji Paulu Sasulkar, S/o. Daulu Gundu Sasulkar**, a/p 50 A, Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shivaji Paulu Sasulkar
- (B) **Address** : Shri. Shivaji Paulu Sasulkar,
S/o. Daulu Gundu Sasulkar,
a/p. 50 A, Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3047 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sambaji Gopalrao Injal, S/o. Gopalrao Aabaji Injal**, a/p Shivaji Nagar, Ajara, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sambaji Gopalrao Inja
- (B) **Address** : Shri. Sambaji Gopalrao Injal,
S/o. Gopalrao Aabaji Injal,
a/p. Shivaji Nagar, Ajara, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3048 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Laxman Gopal Patil, S/o. Gopa Sattu Patil**, a/p Shirsangi, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Laxman Gopal Patil
- (B) **Address** : Shri. Laxman Gopal Patil,
S/o. Gopa Sattu Patil,
a/p. Shirsangi, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3049 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Bhagavat Jotiram Patil, S/o. Jotiram Laxman Patil**, a/p Gavase, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bhagavat Jotiram Patil
- (B) **Address** : Shri. Bhagavat Jotiram Patil,
S/o. Jotiram Laxman Patil,
a/p. Gavase, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3050 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pradip Dnyanoba Shirke, S/o. Dnyanoba Bhairu Shirke**, a/p Ganesh Galli, Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pradip Dnyanoba Shirke
- (B) **Address** : Shri. Pradip Dnyanoba Shirke,
S/o. Dnyanoba Bhairu Shirke,
a/p. Ganesh Galli, Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3051 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Rajendra Rangrao Kalekar, S/o. Rangrao Krushna Kalekar**, a/p Pernoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajendra Rangrao Kalekar
- (B) **Address** : Shri. Rajendra Rangrao Kalekar,
S/o. Rangrao Krushna Kalekar,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3052 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ananda Balku Devalkar, S/o. Balku Rama Devalkar**, a/p Masoli, Taluk: Aajra, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ananda Balku Devalkar
- (B) **Address** : Shri. Ananda Balku Devalkar,
S/o. Balku Rama Devalkar,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur, Maharashtra – 416505 India.
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3053 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ravindra Keshavrao Sardesai, S/o. Keshavrao Ramchandra Sardesai**, a/p New More Colony, Tapovan, Taluk: Karavir, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ravindra Keshavrao Sardesai
- (B) **Address** : Shri. Ravindra Keshavrao Sardesai,
S/o. Keshavrao Ramchandra Sardesai,
a/p. New More Colony, Tapovan, Taluk: Karavir,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3054 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pandurang Govind Narvekar, S/o. Govind Dhondiba Narvekar**, a/p Men Road, Polgaon, kasar Kadagaon, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pandurang Govind Narvekar
- (B) **Address** : Shri. Pandurang Govind Narvekar,
S/o. Govind Dhondiba Narvekar,
a/p. Men Road, Polgaon, Kasar Kandgaon,
Taluk: Ajara, District: Kolhapur,
Maharashtra – 416505, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3055 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pandurang Laxman Jadhav, S/o. Laxman Nersu Jadhav**, a/p Shelap, Gavase, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pandurang Laxman Jadhav
- (B) **Address** : Shri. Pandurang Laxman Jadhav,
S/o. Laxman Nersu Jadhav,
a/p. Shelap, Gavase, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3056 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Masnu Balku Kasalkar, S/o. Balku Appa Kasalkar**, a/p Masoli, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Masnu Balku Kasalkar
- (B) **Address** : Shri. Masnu Balku Kasalkar,
S/o. Balku Appa Kasalkar,
a/p. Masoli, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505.
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3057 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Chalu Dattu Sabale, S/o. Dattu Ganu Sabale**, a/p Polgaon, Kasar Kandgaon, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Chalu Dattu Sabale
- (B) **Address** : Shri. Chalu Dattu Sabale,
S/o. Dattu Ganu Sabale,
a/p. Polgaon, Kasar Kandgaon, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3058 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Babanabai Vishnu Harer, W/o. Vishnu Ramu Harer, a/p . Polgaon, Kasar Kandgaon, Taluk: Ajara, District: Kolhapur. Maharashtra – 416505, India.** dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Babanabai Vishnu Harer
- (B) **Address** : Smt. Babanabai Vishnu Harer,
W/o. Vishnu Ramu Harer,
a/p. Polgaon, Kasar Kandgaon, Taluk: Ajara,
District: Kolhapur– 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. - 3059 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pandurang Sitaram Gurav S/o Sitaram Parbta Gurav, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India**, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pandurang Sitaram Gurav
- (B) **Address** : Shri. Pandurang Sitaram Gurav,
S/o Sitaram Parbta Gurav,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416 505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3060 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Shivaji Ananda Amrite S/o Ananda Mahadev Amrite**, A/p Gavase, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shivaji Ananda Amrite
- (B) **Address** : Shri. Shivaji Ananda Amrite,
S/o Ananda Mahadev Amrite,
A/p Gavase, Taluk: Ajara,
District: Kolhapur - 416 505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3061 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sarjerao Bacharam Desai S/o Bacharam Ravaji Desai**, A/p Pernoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sarjerao Bacharam Desai
- (B) **Address** : Shri. Sarjerao Bacharam Desai,
S/o Bacharam Ravaji Desai,
A/p Pernoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3062 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Subhash Pandurang Powar S/o Pandurang Vithoba Powar**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Subhash Pandurang Powar
- (B) **Address** : Shri. Subhash Pandurang Powar,
S/o Pandurang Vithoba Powar,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3063 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vijay Dhondiba Tanavade S/o Dhondiba Ramchandra Tanavade**, A/p Shivaji Chauk, Dewarde, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vijay Dhondiba Tanavade
- (B) **Address** : Shri. Vijay Dhondiba Tanavade,
S/o Dhondiba Ramchandra Tanavade,
A/p Shivaji Chauk, Dewarde, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3064 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pundlik Sakharam Supal S/o Sakharam Laxman Supal**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pundlik Sakharam Supal
- (B) **Address** : Shri. Pundlik Sakharam Supal,
S/o Sakharam Laxman Supal,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3065 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Krushna Dhondiba Gurav S/o Dhondiba Ramba Gurav**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Krushna Dhondiba Gurav
- (B) **Address** : Shri. Krushna Dhondiba Gurav,
S/o Dhondiba Ramba Gurav,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3066 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ananda Hari Mugurdekar S/o Hari Dhondiba Mugurdekar**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ananda Hari Mugurdekar
- (B) **Address** : Shri. Ananda Hari Mugurdekar,
S/o Hari Dhondiba Mugurdekar,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3067 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sitaram Hari Mugurdekar S/o Hari Dhondiba Mugurdekar**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sitaram Hari Mugurdekar
- (B) **Address** : Shri. Sitaram Hari Mugurdekar,
S/o Hari Dhondiba Mugurdekar,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3068 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Shamarav Appa Kamble S/o Appa Soma Kamble**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shamarav Appa Kamble
- (B) **Address** : Shri. Shamarav Appa Kamble,
S/o Appa Soma Kamble,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3069 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Ms. Deepali Nivruti Gurav W/o Nivruti Janu Gurav**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Deepali Nivruti Gurav
- (B) **Address** : Ms. Deepali Nivruti Gurav,
W/o Nivruti Janu Gurav,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3070 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Uttam Soma Tanvade S/o Soma Tukaram Tanvade**, A/p Same Guruji Marg, Dewarde, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Uttam Soma Tanvade
- (B) **Address** : Shri. Uttam Soma Tanvade,
S/o Soma Tukaram Tanvade,
A/p Same Guruji Marg, Dewarde, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3071 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Gafar Babalal Nesarikar S/o Babalat Kasim Nesarikar**, A/p Maik Galli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gafar Babalal Nesarikar
- (B) **Address** : Shri. Gafar Babalal Nesarikar,
S/o Babalat Kasim Nesarikar,
A/p Maik Galli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3072 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Balu Pilaje Narvekar S/o Pilaje Bala Narvekar**, A/p Men Road, Polgaon, kasar Kadagaon, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Balu Pilaje Narvekar
- (B) **Address** : Shri. Balu Pilaje Narvekar,
S/o Pilaje Bala Narvekar,
A/p Men Road, Polgaon, kasar Kadagaon,
Taluk: Ajara, District: Kolhapur,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3073 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Bhau Dattu Nirmale S/o Dattu Madhu Nirmale**, A/p Parewadi, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bhau Dattu Nirmale
- (B) **Address** : Shri. Bhau Dattu Nirmale,
S/o Dattu Madhu Nirmale,
A/p Parewadi, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3074 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Dayanand Bhimrao Sasulkar S/o. Bhimrao Govind Sasulkar**, A/p Pernoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dayanand Bhimrao Sasulkar
- (B) **Address** : Shri. Dayanand Bhimrao Sasulkar,
S/o. Bhimrao Govind Sasulkar,
A/p Pernoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3075 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Shripati Gopal Gurav S/o. Gopal Ramchandra Gurav**, A/p Hanuman Galli, Dewarde, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Shripati Gopal Gurav
- (B) **Address** : Shri. Shripati Gopal Gurav,
S/o. Gopal Ramchandra Gurav,
A/p Hanuman Galli, Dewarde, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3076 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Madhukar Jivaba Patil S/o. Jivaba Devba Patil**, A/p Medhewadi, Gavase, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Madhukar Jivaba Patil
- (B) **Address** : Shri. Madhukar Jivaba Patil,
S/o. Jivaba Devba Patil,
A/p Medhewadi, Gavase, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3077 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Nivrutti Janba Kesarkar S/o. Janba Ramu Kesarkar**, A/p Medhewadi, Gavase, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nivrutti Janba Kesarkar
- (B) **Address** : Shri. Nivrutti Janba Kesarkar,
S/o. Janba Ramu Kesarkar,
A/p Medhewadi, Gavase, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3078 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Chandrbhaga Jenba Gudulkar W/o. Jenba Narayan Gudulkar**, A/p Men Road, Polgaon, Kasar, Kandgaon, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Chandrbhaga Jenba Gudulkar
- (B) **Address** : Smt. Chandrbhaga Jenba Gudulkar,
W/o. Jenba Narayan Gudulkar,
A/p Men Road, Polgaon, Kasar, Kandgaon,
Taluk: Ajara, District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3079 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Nivrutti Janaba Kamble S/o. Janaba Balu Kamble**, A/p Buddh Nagar, Devarde, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nivrutti Janaba Kamble
- (B) **Address** : Shri. Nivrutti Janaba Kamble,
S/o. Janaba Balu Kamble,
A/p Buddh Nagar, Devarde, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3080 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Tulasappa Annapa Powar S/o. Annapa Balu Powar**, A/p Deulwadi, Vite, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Tulasappa Annapa Powar
- (B) **Address** : Shri. Tulasappa Annapa Powar,
S/o. Annapa Balu Powar,
A/p Deulwadi, Vite, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3081 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vilas Balu Naik S/o. Balu Govind Naik**, A/p Hanuman Galli, Dewarde, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vilas Balu Naik
- (B) **Address** : Shri. Vilas Balu Naik,
S/o. Balu Govind Naik,
A/p Hanuman Galli, Dewarde, Vite, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3082 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ganapati Mahadev Jadhav S/o Mahadev Appa Jadhav**, A/p Madhyal, Gavase, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ganapati Mahadev Jadhav
- (B) **Address** : Shri. Ganapati Mahadev Jadhav,
S/o Mahadev Appa Jadhav,
A/p Madhyal, Gavase, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3083 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pandurang Narayan Patil S/o Narayan Babaji Patil**, A/p Chafekar Galli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pandurang Narayan Patil
- (B) **Address** : Shri. Pandurang Narayan Patil,
S/o Narayan Babaji Patil,
A/p Chafekar Galli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3084 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Gunaji Krushna Gurav S/o Krushna Bapu Gurav**, A/p Masoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gunaji Krushna Gurav
- (B) **Address** : Shri. Gunaji Krushna Gurav,
S/o Krushna Bapu Gurav,
A/p Masoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3085 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ganapatrao Laxman Dongre S/o Laxman Subhana Dongre**, A/p 202 Nabapur Galli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ganapatrao Laxman Dongre
- (B) **Address** : Shri. Ganapatrao Laxman Dongre,
S/o Laxman Subhana Dongre,
A/p 202 Nabapur Galli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3086 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sanjay Vishnu Hodage S/o Vishnu Vithoba Hodage**, A/p Masoli, Gavase, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjay Vishnu Hodage
- (B) **Address** : Shri. Sanjay Vishnu Hodage,
S/o Vishnu Vithoba Hodage,
A/p Masoli, Gavase, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. - 3087 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ramchandra Gundu Jadhav S/o Gundu Tukaram Jadhav**, A/p Ravalnath Colony, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ramchandra Gundu Jadhav
- (B) **Address** : Shri. Ramchandra Gundu Jadhav,
S/o Gundu Tukaram Jadhav,
A/p Ravalnath Colony, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3088 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Padmaja Ramchandra Jadhav W/o. Ramachandra Gundu Jadhav**, A/p Ravalnath Colony, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Padmaja Ramchandra Jadhav
- (B) **Address** : Smt. Padmaja Ramchandra Jadhav,
W/o. Ramachandra Gundu Jadhav,
A/p Ravalnath Colony, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3089 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Gangaram Sitaram Delekar S/o. Sitaram Gangaram Delekar**, A/p. Ghatkarwadi, Kivade, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gangaram Sitaram Delekar
- (B) **Address** : Shri. Gangaram Sitaram Delekar,
S/o. Sitaram Gangaram Delekar,
A/p. Ghatkarwadi, Kivade, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3090 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Mahadev Ramu Tendulkar S/o. Ramu Babaji Tendulkar**, A/p. Bhatwadi, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahadev Ramu Tendulkar
- (B) **Address** : Shri. Mahadev Ramu Tendulkar,
S/o. Ramu Babaji Tendulkar,
A/p. Bhatwadi, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3091 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Parashram Annasaheb Desai, S/o. Annasaheb Ganapatrao Desai**, A/p. Erandol, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Parashram Annasaheb Desai
- (B) **Address** : Shri. Parashram Annasaheb Desai,
S/o. Annasaheb Ganapatrao Desai,
A/p. Erandol, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
-
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3092 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Anjana Sitaram Chougule W/o. Sitaram Sakharam Chougule**, A/p. Latgaon, Eranpol, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Anjana Sitaram Chougule
- (B) **Address** : Smt. Anjana Sitaram Chougule,
W/o. Sitaram Sakharam Chougule,
A/p. Latgaon, Eranpol, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3093 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Balakrishna Arjun Parab S/o. Arjun Laxmanrao Parab**, A/p. Peranoli, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Balakrishna Arjun Parab
- (B) **Address** : Shri. Balakrishna Arjun Parab,
S/o. Arjun Laxmanrao Parab,
A/p. Peranoli, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3094 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Bhimarao Sambhaji Chavan S/o. Sambhaji Ranbha Chavan**, A/p Iatgav, Erandol, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bhimarao Sambhaji Chavan
- (B) **Address** : Shri. Bhimarao Sambhaji Chavan,
S/o. Sambhaji Ranbha Chavan,
A/p Iatgav, Erandol, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
-
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3095 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ganapati Maruti Patil S/o. Maruti Dinkar Patil**, A/p. Latgaon, Yerandol, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ganapati Maruti Patil
- (B) **Address** : Shri. Ganapati Maruti Patil,
S/o. Maruti Dinkar Patil,
A/p. Latgaon, Yerandol, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3096 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Tukaram Balu Gavade S/o. Balu Babu Gavade**, A/p. Velvatti, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Tukaram Balu Gavade
- (B) **Address** : Shri. Tukaram Balu Gavade,
S/o. Balu Babu Gavade,
A/p. Velvatti, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3097 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Bayakka Mahadev Shivane W/o. Mahadev Chalu Shivane**, A/p Pernoil, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Bayakka Mahadev Shivane
- (B) **Address** : Smt. Bayakka Mahadev Shivane,
W/o. Mahadev Chalu Shivane,
A/p Pernoil, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3098 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Rajaram Sakharam Chougule S/o. Sakharam Chandru Chougule**, A/p. Iatgav, Erandol, Taluk: Ajara, District: Kolhapur, Maharashtra - 416505, India, dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice** under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajaram Sakharam Chougule
- (B) **Address** : Shri. Rajaram Sakharam Chougule,
S/o. Sakharam Chandru Chougule,
A/p. Iatgav, Erandol, Taluk: Ajara,
District: Kolhapur - 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluka Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluka Shetkari Vikas Mandal,
Ramdev Galli, Taluka: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3099 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Uttam Maruti Patil, S/o. Maruti Aaba Patil**, a/p Medhewadi, Gavase, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Uttam Maruti Patil
- (B) **Address** : Shri. Uttam Maruti Patil,
S/o. Maruti Aaba Patil,
a/p. Medhewadi, Gavase, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3100 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Ujwala Dhanaji Desai, W/o. Dhanaji Parshuram Desai**, a/p Latgaon, Erandol, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Ujwala Dhanaji Desai
- (B) **Address** : Smt. Ujwala Dhanaji Desai,
W/o. Dhanaji Parshuram Desai,
a/p. Latgaon, Erandol, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
-
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3101 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Vishnu Ganapati Konduskar, S/o. Ganapati Sakhoba Konduskar**, a/p Bachi, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Vishnu Ganapati Konduskar
- (B) **Address** : Shri. Vishnu Ganapati Konduskar,
S/o. Ganapati Sakhoba Konduskar,
a/p. Bachi, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3102 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Tukaram Ganu Gavde, S/o. Ganu Vithu Gavde**, a/p Masoli, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Tukaram Ganu Gavde
- (B) **Address** : Shri. Tukaram Ganu Gavde,
S/o. Ganu Vithu Gavde,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3103 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Dhanaji Subhana Shivangad, S/o. Subhana Appa Shivangad**, a/p Dewarde, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dhanaji Subhana Shivangad
- (B) **Address** : Shri. Dhanaji Subhana Shivangad,
S/o. Subhana Appa Shivangad,
a/p. Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3104 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Smt. Pooja Sunil Sardesai, W/o. Sunil Shamrao Sardesai**, a/p Lategaon, Erandol, Taluk: Aajra, District: Kolhapur – 416505, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Pooja Sunil Sardesai
- (B) **Address** : Smt. Pooja Sunil Sardesai,
W/o. Sunil Shamrao Sardesai,
a/p. Lategaon, Erandol, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3105 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Sayaji Ganapati Narvekar, S/o. Ganapati Narayan Narvekar**, a/p Koriwade, Pernoil, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sayaji Ganapati Narvekar
- (B) **Address** : Shri. Sayaji Ganapati Narvekar,
S/o. Ganapati Narayan Narvekar,
a/p. Koriwade, Pernoil, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3106 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Mahadev Ramu Shelke, S/o. Ramu Raji Shelke**, a/p Madhal, PO: Gavase, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahadev Ramu Shelke
- (B) **Address** : Shri. Mahadev Ramu Shelke,
S/o. Ramu Raji Shelke,
a/p. Madhal, PO: Gavase, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3107 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Sambhaji Hari Sawant, S/o. Hari Babaji Sawant**, a/p Ganpati Galli, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sambhaji Hari Sawant
- (B) **Address** : Shri. Sambhaji Hari Sawant,
S/o. Hari Babaji Sawant,
a/p. Ganpati Galli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3108 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Dnyandev Laxshman Gavade, S/o. Laxman Babu Gavade**, a/p Velawatti, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) Applicant : Shri. Dnyandev Laxshman Gavade

(B) Address : Shri. Dnyandev Laxshman Gavade,
S/o. Laxman Babu Gavade,
a/p. Velawatti, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.

**(C) Date of Authorised
User Application** : November 01, 2016

**(D) Registered Geographical
Indication** : **Ajara Ghansal Rice**



(E) Registered Proprietor : Ajara Taluk Shetkari Vikas Mandal

(F) Address : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.


(G) Class : 30

(H) Goods : Class 30 – Rice

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**G.I. Authorised User Application No. – 3109 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Pralhad Dhondiba Gurav, S/o. Dhondiba Pattu Gurav**, a/p Salgaon, Post: Sohale, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pralhad Dhondiba Gurav
- (B) **Address** : Shri. Pralhad Dhondiba Gurav,
S/o. Dhondiba Pattu Gurav,
a/p. Salgaon, Post: Sohale, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised User Application** : November 01, 2016
- (D) **Registered Geographical Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3110 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Ashok Raghunath Sasulkar, S/o. Raghunath Hari Sasulkar**, a/p Pernoli, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ashok Raghunath Sasulkar
- (B) **Address** : Shri. Ashok Raghunath Sasulkar,
S/o. Raghunath Hari Sasulkar,
a/p. Pernoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3111 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Mahadev Chalu Gurav, S/o. Chalu Hari Gurav**, a/p Masoli, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mahadev Chalu Gurav
- (B) **Address** : Shri. Mahadev Chalu Gurav,
S/o. Chalu Hari Gurav,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3112 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Babu Vishnu Gurav, S/o. Vishnu Sakhoba Gurav**, a/p Masoli, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Babu Vishnu Gurav
- (B) **Address** : Shri. Babu Vishnu Gurav,
S/o. Vishnu Sakhoba Gurav,
a/p. Masoli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3113 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Mukundrao Laxman Tanavade, S/o. Laxman Babaji Tanavade**, a/p Shivaji Chouk, Dewarde, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Mukundrao Laxman Tanavade
- (B) **Address** : Shri. Mukundrao Laxman Tanavade,
S/o. Laxman Babaji Tanavade,
a/p. Shivaji Chouk, Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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**G.I. Authorised User Application No. – 3114 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Babasaheb Ganapati Tanavade, S/o. Ganapati Aappa Tanavade**, a/p Sane Guruji Nagar, Dewarde, Taluk: Aajra, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Babasaheb Ganapati Tanavade
- (B) **Address** : Shri. Babasaheb Ganapati Tanavade,
S/o. Ganapati Aappa Tanavade,
a/p. Sane Guruji Nagar, Dewarde, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Aajra,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3115 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**


Application is made by, **Shri. Dattatraya Krishna Desai, S/o. Krishna Balu Desai**, a/p Adkur, Taluk: Chandgad, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dattatraya Krishna Desai
- (B) **Address** : Shri. Dattatraya Krishna Desai,
S/o. Krishna Balu Desai,
a/p. Adkur, Taluk: Chandgad,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 – Rice

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**G.I. Authorised User Application No. – 3116 in respect of Ajara Ghansal Rice
Registered GI Application No. – 470**

Application is made by, **Shri. Narayan Vithu Patil, S/o. Vithu Aappa Patil**, a/p Latgaon, Erandol, Taluk: Chandgad, District: Kolhapur – 416505, Maharashtra, India. dated November 01, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ajara Ghansal Rice**, under Application No - 470 in respect of Rice falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Narayan Vithu Patil
- (B) **Address** : Shri. Narayan Vithu Patil,
S/o. Vithu Aappa Patil,
a/p. Latgaon, Erandol, Taluk: Chandgad,
District: Kolhapur – 416505,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : November 01, 2016
- (D) **Registered Geographical
Indication** : **Ajara Ghansal Rice**
- 
- (E) **Registered Proprietor** : Ajara Taluk Shetkari Vikas Mandal
- (F) **Address** : Ajara Taluk Shetkari Vikas Mandal,
Ramdev Galli, Taluk: Ajara,
District: Kolhapur – 416505,
Maharashtra, India.
- (G) **Class** : 30
- (H) **Goods** : Class 30 –Rice

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

